## NATIONAL COMPANY LAW APPELLATE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

# Company Appeal (AT) (Insolvency) No. 130 of 2021

#### **IN THE MATTER OF:**

Avneesh Kumar Singh

Versus

Indian Delco Pvt. Ltd.

### Present: -

For Appellant: Mr. Abhijeet Sinha, Mr. Prateek Gupta and Mr. Vishal Sinha, Advocates.

For Respondent: Mr. P. Nagesh, Sr. Advocate with Mr. Anish Gupta, Advocate.

### <u>ORDER</u> (Virtual Mode)

**19.04.2021** In terms of the order dated 25.03.2021, Registry placed the

Rejoinder, which is taken on record.

Parties are directed to filed Hard Copy of brief Written Submissions not

more than three pages along with supported by relevant case law, within two weeks.

List the Appeal 'For Hearing' on 17th May, 2021.

# [Justice Anant Bijay Singh] Member (Judicial)

[V.P. Singh] Member (Technical)

...Appellant

...Respondent

R.N./R.R./